

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ

**LOKSABHA**  
**UNSTARRED QUESTION NO. 313**  
ANSWERED ON 22/07/2025

**SVAMITVA SCHEME FOR LAND RECORD**

**313. DR. AMAR SINGH:**

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether the SVAMITVA (Survey of Villages Abadi & Mapping with Improvised Technology in Village Areas) scheme ensures accurate land records for better rural planning and governance; and

(b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) and (b) Yes sir, the SVAMITVA Scheme ensures accurate land records for better rural planning and governance. The details are as under:

Ministry of Panchayati Raj is implementing SVAMITVA Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest drone survey-technology through the collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments and Survey of India. The scheme has multiple objectives enabling bank loan against property card, reducing property related disputes and comprehensive village level planning.

Under SVAMITVA Scheme, maps of inhabited rural areas of villages are prepared on a scale of 1:500 with an accuracy of 5 cms which can be used by Panchayats for preparing better panchayat development plans. The network of 567 Continuously Operating Reference Stations (CORS) established as public infrastructure under SVAMITVA Scheme provides high accuracy positioning services that may be utilized by any department or agency for planning and development related activities.

SVAMITVA Scheme has also provided States/UTs with an opportunity to develop

online systems for land management. States such as Madhya Pradesh, Maharashtra, and Gujarat have created end to end online systems for management of rural land records leading to better rural land governance.

As on 17<sup>th</sup> July 2025, drone survey has been completed in 3.23 lakh villages, 2.56 crore property cards have been prepared for 1.69 lakh villages. Drone survey is saturated in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Kerala and Ladakh. The scheme has been saturated in Haryana, Uttarakhand, Puducherry, Goa, Tripura, Dadra Nagar Haveli Daman, Lakshadweep and A&N Island. Details are at annexure-1.

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**Annexure 1**

Annexure referred to in reply to part (a) and (b) of the Lok Sabha UnStarred Question No. 313 answered on 22.07.2025 regarding 'SVAMITVA Scheme for Land Record'.

**State/UT wise Status of SVAMITVA Scheme**

<b>S.N o.</b>	<b>States/UTs</b>	<b>Notified Villages</b>	<b>Drone Flying Villages</b>	<b>Number of villages for which property card prepared</b>	<b>Number of property cards prepared</b>
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	13321	13321	0	0
3	Arunachal Pradesh	5596	3630	0	0
4	Assam	1074	946	0	0
5	Chhattisgarh	15791	15791	1785	103909
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	15052	14199	8882	1453879
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	13920	364	5395
12	Jammu and Kashmir	4431	4404	1294	39204
13	Jharkhand	757	240	0	0
14	Karnataka	30757	20814	3966	1019105
15	Kerala	597	597	0	0
16	Ladakh	232	232	225	15623
17	Lakshadweep Islands	10	10	10	13563
18	Madhya Pradesh	43014	43014	36998	4610793
19	Maharashtra	37819	37609	17961	2839776
20	Manipur	2555	209	0	0
21	Mizoram	550	433	27	2909
22	Odisha	3054	2724	43	3112
23	Puducherry	96	96	92	2801
24	Punjab	12083	10458	178	24089
25	Rajasthan	36,300	35929	14,364	1123948
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	19	893	571783

30	Uttar Pradesh	90573	90573	67987	10373787
31	Uttarakhand	7441	7441	7441	278229
	<b>Total</b>	<b>344,173</b>	<b>323585</b>	<b>169396</b>	<b>25682003</b>

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